NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)No. 51/BB/	-	Admission	Rule 4 of I&B	M/s Oriental Bank of Commerce Vs M/s Associate Décor Limited
2018				

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for admission. Registry pointed out certain defects in the Application on scrutiny. No representation for Petitioner/Financial Creditor. Petitioner to comply the same. List it on 02/03/2018.

Member (T)

Member (J)